GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIAL SERVICES LOK SABHA

UNSTARREDQUESTION NO. 1224

TO BE ANSWEREDON THE 9TH FEBRUARY 2018/MAGHA20, 1939(SAKA)

SBI Home Loan Fraud

1224. SHRI LAXMANGILUWA:

Willthe Ministerof FINANCEbe pleased to state:

(a) whetherany FIR has been lodged against the State Bank of India (SBI) for fraud in home loans by providing additional loan to the borrowers to meet their insurance premiumpayments on home loans;

(b) if so, the details during the last three years, State/UT-wise; and

(c) the details of action taken / being taken by the SBI in such cases where SBI officers had made alteration in insurance proposal forms and that too without any authentication the home loan borrower and made disbursement of such additiona loans directlyby the insurance company?

ANSWER

The Ministerof State in the Ministryof Finance (SHRISHIV PRATAPSHUKLA)

(a) and (b): State Bank of India (SBI) has apprised that no FIR has been lodged against SBI for fraud in home loans by providing additional loan to the borrowersto meet their insurance premium payments on home loans.

(c): SBI has informed that insurance premiumon home loans is sanctioned with specific mandate by the borrower, and that there has been no occasion when the proposal form has been altered without customer'a uthentication.
